29 Written Answers

question of the location of the steel plant is under study.

SHRI K. LAKKAPPA : I want to have categorical answer to my question, namely whether that study includes the Mysore State for the location of the steel plant. My question has not been answered I seek your protection.

SHRI K. C. PANT : It includes certain sites in Mysore also.

MR. SPEAKER : My protection is always there, because he has a distinguishing cap on his head.

WRITTEN ANSWERS TO QUESTIONS

Grant of Licences to Birlas for setting up Alloy and Special Steel Plants.

* 38. SHRI GANESH GHOSH : SHRI B. K. MODAK :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Unstarted Question No. 301 on the 18th November, 1969 regarding the grant of licences to Birlas for setting up Alloy and Special Plants and state :

(a) the details of the expansion plans of the public sector Alloy Steel Plants at Durgapur;

(b) when these plans are expected to be implemented;

(c) the circumstances under which, instead of implementing with an immediate effect the plans for the expansion of public sector Alloy Steel Plants, Government had to grant licences for the production of alloy and special steels to two associate firms of the Birlas;

(d) whether any other party or parties applied for licences to produce alloy and special steels;

(e) if so, the names and particulars of the parties; and

(f) the reasons as to why two associate firms of the Birlas were particularly selected for granting licences ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) and (b). The expansion plans of Alloy Steel Plant, Durgapur are still under consideration.

(c) As already stated in answer to Unstarred Question No 301 on 18th November, 1969, licences were issued to these two Associate firms of Birlas and 12 other private parties, and also to Mysore Iron & Steel Ltd., as the assessment of the future demand indicated that it would not be satisfied ever after expansion of Alloy Steel Plant at Durgapur.

(d) and (e). A statement indicating the parties to whom licences/letter of intents were issued is laid on the Table of the House [*Placed in Library, See* No. LT-25651/ 70].

(f) Does not arise.

Loss incurred by Hindustan Machine Tools Ltd.

*39. SHRIMATI SAVITRI SHYAM : SHRI YAMUNA PRASAD MANDAL : DR. SUSHILA NAYAR : SHRI K. ANIRUDHAN :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Hindustan Machine Tools Ltd has been constantly suffering loss since its inception;

(b) if so, the amount of loss suffered during the year 1968--69;

(c) the reasons for the losses; and

(d) the steps taken or proposed to be taken to improve the drawbacks of the undertaking ?